

**Shifting of Provisioning Cell of Directorate of Stores from New Delhi to Bombay**

\*778. SHRI RAJA KULKARNI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Naval Headquarters at Delhi have decided to shift the Provisioning Cell of the Directorate of Stores from New Delhi to Bombay;

(b) if so, whether the decision is based upon the recommendations of an independent expert investigation;

(c) how many Class III and IV employees would be affected if the Provisioning Cell is shifted to Bombay;

(d) in case the same Cell is shifted, whether the Naval Headquarters has also decided to transfer employees working in the Cell at Delhi to Bombay; and

(e) whether Naval Headquarters has taken into confidence the Indian Navy Civil Staff Association recognised by the Ministry on all questions involved in the decision of shifting?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) No, Sir.

(b) to (e). Do not arise.

SHRI RAJA KULKARNI: May I know whether any expert committee has given a report for shifting of this Cell from Delhi to Bombay and, if so, whether the expert committee has given any specific and pointed recommendations specially in view of the fact that it is only recently that it was shifted from Bombay to Delhi.

MR. SPEAKER: You are framing your question out of "No" and "Does not arise."

SHRI RAJA KULKARNI: May I know whether the proposal is under consideration and whether they have decided not to shift.

SHRI JAGJIWAN RAM: As the answer stands, it does not say it is under consideration.

SHRI RAJA KULKARNI: For how long?

MR. SPEAKER: So long as there is "No".

**बल्लभगढ़ की वाई-फार्म इंजीनियरिंग कम्पनी द्वारा 73 एम० एम० टैंक भेदी हथगोलों का बनाया जाना**

\*779. श्री हुकूम चन्द कछवाय: क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार बल्लभगढ़ की वाई-फार्म इंजीनियरिंग कम्पनी को एक लाख 73 एम० एम० टैंक भेदी हथगोले बनाने के लिये लगभग एक करोड़ 38 लाख रुपयों के मूल्य का ठेका दे रही है;

(ख) क्या सरकार ने कम्पनी को 50 प्रतिशत अग्रिम राशि देना स्वीकार कर लिया है;

(ग) उक्त कम्पनी में कितनी पूंजी लगी है तथा इसकी स्थापना कब हुई थी;

(घ) सरकार ने इस कम्पनी को अब तक कितने प्रयादेश दिये हैं तथा इस कम्पनी के कितने मालिक हैं तथा उसमें कितने कर्मचारी हैं;

(ङ) क्या पर्ल साइकिल कम्पनी का, जिसके विरुद्ध सरकार ने कई मामलों में मुकदमे चला रखे हैं, इसके साथ विलय हो गया है; और

(च) यदि हां, तो पर्ल साइकिल कम्पनी के विरुद्ध कितने मालकों में मुकदमें चलाए गये हैं ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) to (f). A statement is laid on the Table of the House.

*Statement*

(a) No order for manufacture of Anti-Tank Rifle Grenade 73 mm has been placed on M/s Bycarm Engineering Industries (P) Ltd., Ballabgarh. A case for placement of order on M/s Pearl Cycle Industries is still under consideration and no final decision has yet been taken.

(b) No, Sir.

(c) M/s Bycarm Engineering Company was formed in March 1970. The authorised capital is Rs. 25 lakhs and the subscribed capital is reported to be Rs. 200/-.